

HIGH COURT OF TRIPURA
AGARTALA

No. F.40 (1)-HCT/JudI/ROSTER/2023/5234

22nd April, 2023

N O T I F I C A T I O N

His Lordship Hon'ble the Chief Justice has been pleased to order that the following roster shall come into force w.e.f. **24.04.2023 (Monday)**.

<u>Division Benches</u>	
Division Bench-I (Court No.1) Thursday	Hon'ble the Chief Justice & Hon'ble Mr. Justice T. Amarnath Goud Will take up WA service & non-service matters of the year 2023; RFA; WP(C)(HC); WP(C) (CAT); WP(C) (non-tax matters); CrI.A (J); Criminal Reference and W.P.(CrI.).
Division Bench-II (Court No.1) Monday, Tuesday & Wednesday	Hon'ble the Chief Justice & Hon'ble Mr. Justice Arindam Lodh Will take up WP(C)(PIL); WP(C) Tax matters; Arb.A.; WA service & non-service matters of the year 2022; FA; Mat.App.; FAO and MFA.
Division Bench-III (Court No.2) Friday	Hon'ble Mr. Justice T. Amarnath Goud & Hon'ble Mr. Justice Arindam Lodh WA service & non-service matters registered upto the year 2021; CrI.A.; Death Sentence Ref.; CrI.Pet. and any other tied up matters arising out of cases disposed of by the same bench; any matters arising out of Single Bench-I.

Single Benches

Hon'ble the Chief Justice

Single Bench-I (Court No.1)

Friday
(Whole Day)
Monday to Thursday
(Ordinarily after Division Bench)

RFA registered in the year 2023; MAC App. registered in the year 2023; MFA; Arb.P.; CRP; Test Case.

Crl.A(J) and Crl.A. registered in the year 2023; Crl.Rev.P.; Anticipatory Bail Application(s); Bail Application(s); Crl. Pet.; Tr.P.(Crl.).

WP(C) 'Service Matters' relating to recruitment and Promotion.

WP(C) 'Non-Service Matters' relating to land matters.

Hon'ble Mr. Justice T. Amarnath Goud

Single Bench-II (Court No.2)

**Monday, Tuesday &
Wednesday**
(Whole Day)
Thursday & Friday
(Ordinarily after Division Bench)

WP(C)-'Service Matters' relating to pension/ gratuity/ service benefit/ die-in-harness/ dismissal/ termination from service/ MR bill/ Transfer.

LA.App.; WP(C) 'Non-Service Matters' relating to Bill/Security Deposit matters ;

MAC App. registered upto the year 2022; RFA registered upto the year 2022; FA; FAO; MFA; MFA(FA); MFA(EC); SAO; Tr.P.(C).

Crl.A(J) and Crl.A. Registered upto the year 2022.

Hon'ble Mr. Justice Arindam Lodh

Single Bench-III

(Court No.3)

<p>Thursday (Whole Day)</p> <p>Monday, Tuesday, Wednesday & Friday (Ordinarily after Division Bench)</p>	<p>RSA; WP(C)-'Service Matters' excluding the matters which are allotted to the Single Bench-I and Single Bench-II.</p> <p>WP(C)-'Non-Service Matters' excluding the matters which are allotted to Single Bench-I and Single Bench-II.</p>
--	--

Note:

(i) Listing of case(s) before a particular Bench shall follow the existing Rules/Order(s) of High Court of Tripura;

(ii) Matters specially ordered by Hon'ble the Chief Justice to be placed on the Daily Cause List (Rule 23, Chapter IV);

(iii) Any Division Bench matters not specified elsewhere will be heard by Division Bench-I;

(iv) Cases which cannot be heard by Division Bench-I shall be taken up by Division Bench-II;

(v) Cases which cannot be heard by Division Bench-II shall be taken up by Division Bench-I, if not by Division Bench-I the same shall be taken up by Division Bench-III;

(vi) Cases which cannot be heard by Division Bench-III shall be taken up by Division Bench-I, if not by Division Bench-I the same shall be taken up by Division Bench-II;

(vii) Cases which cannot be heard by Single Bench-I shall be taken up by Single Bench-II;

(viii) Cases which cannot be heard by Single Bench-II and Single Bench-III shall be taken up by Single Bench-I;

(ix) Any Single Bench matters not specified elsewhere shall be heard by Single Bench-I;

(x) Contempt cases shall be listed before the concerned Division Bench/ Single Bench;

(xi) Review matters shall be listed before the concerned Division Bench/ Single Bench;

(xii) Contempt matters arising out of Judgment/Order of a Judge who has got transferred or retired shall be heard by the Single Bench-I or by the Division Bench-I as the case may be;

(xiii) Review matters arising out of Judgment/Order of a Judge who has got transferred or retired shall be heard by the Single Bench-I or by the Division Bench-I as the case may be;

(xiv) Caveat petition shall be listed before the concerned Division Bench/ Single Bench;

(xv) Any part heard matters shall be placed before the concerned Bench which has heard the matter in spite of change of roster.

This is issued in supersession of all earlier Notifications.

By order,

(S. Bhattacharjee)
Registrar (Judicial)

No. F.40 (1)-HCT/JudI/ROSTER/2023/5235-5258

22nd April, 2023

Copy to: –

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;

02. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Chairman, Bar Council of Tripura, Agartala;
07. The Govt. Advocate, High Court of Tripura, Agartala;
08. The Secretary, High Court Bar Association, High Court of Tripura, Agartala;
09. The Secretary, Tripura Bar Association, Agartala;
10. The Dy. Solicitor General of India, Govt. of India, High Court of Tripura, Agartala;
11. The Public Prosecutor, High Court of Tripura, Agartala;
12. The Registrar (Vigilance), High Court of Tripura, Agartala;
13. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
14. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
15. The Joint Registrar, High Court of Tripura, Agartala;
16. All the Deputy Registrars, High Court of Tripura, Agartala;
17. The Chief Librarian, High Court of Tripura, Agartala;
18. All the Assistant Registrars, High Court of Tripura, Agartala;
19. The System Analyst/ the Programmer(s), High Court of Tripura, Agartala with request to upload the Notification in the official website of the High Court of Tripura;
20. All the Superintendents, High Court of Tripura, Agartala;
21. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
22. All the Court Masters, High Court of Tripura, Agartala;
23. Notice Board of the Court-house; and
24. Order File.

REGISTRAR (JUDICIAL)